GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3938 ANSWERED ON:09.08.2002 MRTP COMMISSION A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of FINANCE be pleased to state:

(a) whether the Monopolies and Restrictive Trade Practices Commission has the power to take action whenever the restrictive trade practice is carried out in respect of imported goods or other-wise;

(b) if so, the details thereof;

(c) the number of such cases registered by the Commission during 2001 and 2002 till date and action taken in each case; and

(d) if not, the steps taken by the Government to empower the Commission to take action against the restrictive trade practices especially imported goods?

Answer

MINISTER OF FINANCE & COMPANY AFFAIRS (SHRI JASWANT SINGH)

(a) & (b) The Monopolies and Restrictive Trade Practices (MRTP) Commission has the power to take action against restrictive trade practices in respect of imported goods or otherwise carried on in India as per section 14 of the MRTP Act, 1969.

(c) A statement is attached.

(d) Does not arise.

STATEMENT REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO.3938 FOR ANSWE 09/08/2002

Sl.No. Case No. Name of the Parties

- RTPE 1/2001 Poona Bottling Co. Ltd., Mumbai Vs Hindustan Coca Beverages Pvt. Ltd., The Coca-Cola Co., Georgia, USA & Another
- 2. RTPE 45/2001 Director General (Investigation & Registration) Vs Plenty Ltd., Berkshoire, UK.
- RTPE 60/2001 Kenti Beverages Pvt. Ltd., Indore & Another Vs The Coca-Cola Company, Georgia, USA
- 4. RTPE 61/2001 Aqua Minerals Ltd., Mumbai. Vs Hindustan Coca Beverages Pvt. Ltd., New Delhi, The Coca-Cola Company, Atlanta, USA.
- 5. RTPE 22/2001 Lt. Col. M.G.Kapoor, New Delhi. Vs Samsung Electronics Co. Ltd., Seoul, S.Korea & 2 Others.

- 6. RTPE 24/2001 Max Expo India, New Delhi Vs Rellay Nov & Gifts, Sharjah, UAE & Another.
- 7. RTPE 80/2001 Bright Star Hotels Pvt. Ltd., New Delhi. Vs Caterpillar Inc., Mossville, USA.
- RTPE 189/2001 Shiv Nath Rai Harnarain (I) Ltd., New Delhi Vs Rice Engineering Supply Co., Ltd., Bank of Thailand.